GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.974 TO BE ANSWERED ON 3rd DECEMBER, 2021

S-400 TRIUMF MISSILE SYSTEM

974. SHRI ASADUDDIN OWAISI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the contract for S-400 Triumf missile system for Rs. 40,000 crore was inked with Russia in 2018;

(b) if so, whether USA enacted Countering America's Adversaries Through Sanctions Act in 2017 to prevent countries from buying Russian weapons;

(c) if so, whether delivery of first squadron has begun from Russia;

(d) if so, the details thereof;

(e) the time by which all the squadrons are likely to be received by India; and

(f) the reaction of USA on this deal and the extent to which Indian defence system is likely to get boost after induction of S-400 missile system?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) A contract has been signed on 05 October 2018 for delivery of S-400 system from Russia.

(b) to (e): Government is aware of all developments that may impact procurement of Defence Equipment. Government takes sovereign decisions based on threat perception, operational and technological aspects to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges. The deliveries are as per contractual timelines.

(f) The S-400 Missile is a potent system in terms of its operational capability to provide continuous and effective air defence system to a very large area. With the induction of this system, air defence capability of the nation will be significantly enhanced.
